

GOVERNMENT OF PUNJAB

DEPARTMENT OF REVENUE, REHABILITATION
AND DISASTER MANAGEMENT
(POLICY AND LEGAL BRANCH)

Notification

The 24th December, 2010

No. G.S.R. 43/P.A.21/1976/S.18/Amd.(11)/2010.—In exercise of the powers conferred by Section 18 of the Punjab Package Deal Properties (Disposal) Act, 1976 (Punjab Act No. 21 of 1976), and all other powers enabling him in this behalf, the Governor of Punjab is pleased to make the following rules further to amend the Punjab Package Deal Properties (Disposal) Rules, 1976, namely :—

RULES

1. (1) These rules may be called the Punjab Package Deal Properties (Disposal) First Amendment Rules, 2010.

(2) They shall come into force on and with effect from the date of their publication in the Official Gazette.

2. In Punjab Package Deal Properties (Disposal) Rules, 1976 (hereinafter referred to as the said rules), for rule 4, the following rule shall be substituted, namely :—

“4. Cash grant in lieu of land.—Permanently disabled soldiers, widows or parents or children of the soldiers, killed in the Chinese Aggression of 1962 and Pakistan aggression of 1965, and widows of the personnel of the Armed Forces, Border Security Force and Punjab Armed Police killed in the Indo-Pakistan conflict of 1971, shall be entitled to a cash grant in lieu of land to which such persons were entitled before the commencement of the Punjab Package Deal Properties (Disposal) First Amendment Rules, 2010. The grant shall be given at the rate of Rs. one lac per acre of entitlement or at such rate, as may be fixed by the State Government from time to time.”

3. In the said rules, in rule 4-A, in sub-rule (1) for the word, figures and sign “rules 3, 4”, the word and figure “rule 3” shall be substituted.

4. In the said rules, in rule 4-B, in sub-rule (1), for the word and figures “rules 3 and 4”, the word and figure “rule 3” shall be substituted.

ROMILA DUBEY,

Financial Commissioner, Revenue and
Secretary to Government of Punjab,
Department of Revenue, Rehabilitation
and Disaster Management.